

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION No. of

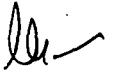
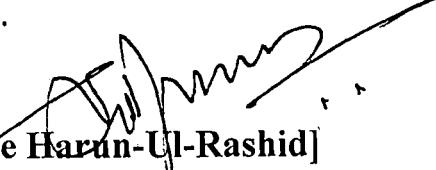
Applicant(s):

Advocate for

Applicant(s) :

Respondent(s) :

Respondent (s) :

Notes of the registry	Orders of the Tribunal
	<p><u>OA No.290/00067/2014 with MA No.290/00131/2014</u></p> <p><u>Date of Order : 03.11.2015</u></p> <p>Ms. S. Rizvi, present, on behalf of Mr. S.P. Singh, counsel for applicant. Mr. K.S. Yadav, present for respondents.</p> <p>Counsels on both sides submit that this OA has become infructuous.</p> <p>In view of the above submission, the OA & MA are dismissed as rendered infructuous.</p> <p> [Meenakshi Hooja] Administrative Member</p> <p> [Justice Harun-Ul-Rashid] Judicial Member</p> <p>Rss</p>